(B) Total Revenue earned from sharing of Prasar Bharati Infrastructure with private FM Broadcasters, IGNOU, Mobile operators and Misc. with service Tax during last Three years

(₹ in lakh)

| Sl. No | Particular | 2014-15 | 2015-16 | 2016-17 | Total |
|--------|---------------------|-----------|-----------|-----------|-----------|
| 1. | Private FM | 200.74807 | 315.26836 | 165.66051 | 681.67694 |
| 2. | IGNOU | 61.26786 | NIL | 6.41039 | 67.67825 |
| 3. | Mobile | 41.32329 | 21.39835 | 22.51857 | 85.24021 |
| 4. | Vocational Training | 23.03954 | 2.67561 | 3.40151 | 29.11666 |
| * | Total | 326.37876 | 339.34232 | 197.99098 | 863.71206 |

Setting up of one-stop regulatory authority

1388. SHRI RAJ BABBAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government proposes to set up a one-stop regulatory authority to receive complaints against broadcasting of programmes on private radio and television channels in violations of the code, thus ending the practice of self regulation; and
 - (b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) At present, no Sir.

(b) Question does not arise.

Tendering process of Prasar Bharati

1389. SHRI M. P. VEERENDRA KUMAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government has received some complaints against the tendering process of Prasar Bharati;
 - (b) if so, the details thereof; and